

Government of India
Ministry of Finance
Department of Expenditure

RAJYA SABHA
UNSTARRED QUESTION NO. 2311

TO BE ANSWERED ON TUESDAY, THE 06th DECEMBER, 2016
AGRAHAYANA 15, 1938 (SAKA)

FINANCIAL BURDEN ON IMPLEMENTATION OF SEVENTH CPC

QUESTION

2311. SHRI HARIVANSH:

Will the **Minister of FINANCE** be pleased to state:

- (a) whether complaints have been received that employees have been overpaid *vis-à-vis* the recommendations of the Seventh Central Pay Commission (CPC);
- (b) the steps taken by Government to overcome financial burden on account of implementation of recommendation made by Seventh CPC; and
- (c) whether there has been an increase in loss of revenue on account of the implementation of recommendations of Seventh CPC?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a): No Sir.

(b): The Government has taken additional resource mobilization measures which inter-alia include tax measures, augmentation of non-tax revenues and increase in non-debt capital receipts through disinvestments, to meet the additional funding requirements on account of implementation of the Seventh Pay Commission Report.

(c): No Sir.
